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24/12/92 - No Siting until 5.1.93

5.1.93

Hon'ble Mr. Justice U.C.Srivastava, V.C.
Hon'ble Mr. K. Obayya, A.M.

The applicant was a Primary Teacher in Kendriya Vidyalaya, Mankapur. No notification under sec.14(2) in respect of Kendriya Vidyalaya has been issued. Accordingly, this tribunal is not competent to entertain this application which is rejected. Let papers be returned by the office to the applicant enabling him to approach the proper forum.


MEMBER (A)


VICE CHAIRMAN.

(ug)